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## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/80/2016

NAME OF THE PETITIONER(S)

: S. N. Santosh Kumar

NAME OF THE RESPONDENT(S)

: Akshya Textiles Limited & 9 others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

**SIGNATURE** 

REPRESENTATION BY WHOM

for Rain Roya & Shurthartanderian

## **ORDER**

Counsel for R1 to R5 present. No representation on behalf of the petitioner. Counsel for respondents wants this matter be heard with a connected matter which has been posted on 9.11.2016. Prayer granted. Put up on 9.11.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Hum!

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)